

EXTRAORDINARY
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ORISSA ACT 15 OF 1983

*** THE ORISSA RIVER POLLUTION PREVENTION
(REPEAL) ACT, 1983**

[Received the assent of the Governor on the 24th May 1983
first published in an extraordinary issue of the *Orissa
Gazette*, dated the 7th June 1983]

**AN ACT TO REPEAL THE ORISSA RIVER POLLUTION
PREVENTION ACT, 1953**

Be it enacted by the Legislature of the State of Orissa in the Thirty-fourth
Year of the Republic of India, as follows :—

Short title

1. This Act may be called the Orissa River Pollution Prevention (Repeal)
Act, 1983.

Repeal of
Orissa Act
4 of 1954.

2. The Orissa River Pollution Prevention Act, 1953 is hereby repealed.

Orissa Act 4
of 1954.

*For the Bill, see *Orissa Gazette* Extraordinary dated the 9th March 1983 (No. 281)